

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 121

CA No. 853/19, 125/22
And
CP No. 186/CHD/Chd/2018

IN THE MATTER OF:

Kamikar Singh Pannu & Anr

...Petitioners

Vs.

Rangi Builders Pvt. Ltd. & Ors.

...Respondents

Under Section: 241 to 244 CA 2013 & R 15, & 53 NCLT Rules 2016

Since the Hon'ble Member (Technical) is on leave, the matter is adjourned to 15.03.2024.

-sd-
Court Officer

February 02, 2024
SM